

MENTIONING REPORT COURT NO 13**Date : 08/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	FILING NO	659/22	14-02-2022
2	WPC	496/22	24-02-2022
3	WPC	902/20	14-02-2022
4	WPC	2591/20	14-02-2022
5	WPC	6116/18	AFTER 2 WEEKS
6	WPC	3868/21	AFTER 4 WEEKS
7	WPC	4771/21	AFTER 4 WEEKS
8	WPC	2610/21	AFTER 4 WEEKS
9	WPC	2648/21	AFTER 4 WEEKS
10	WPC	4783/21	AFTER 4 WEEKS
11	WPC	4034/21	AFTER 5 WEEKS
12	WPC	4204/21	AFTER 5 WEEKS
13	WPC	5221/21	AFTER 5 WEEKS
14	WPC	3305/21	AFTER 5 WEEKS
15	WPC	1773/20	AS PER LAST JUDICIAL ORDER NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO THE OTHERSIDE HAS NOT BEEN GIVEN
16	WPC	985/21	
17	WPC	401/21	
18	WPC	3296/19	USUAL COURSE
19	WPC	261/18	
20	WPC	11/20	
21	WPC	1447/17	
22	WPC	3580/20	
23	WPC	1854/20	
24	WPC	2600/19	
25	CONT(C)	688/21	AFTER 3 WEEKS
26	CONT(C)	730/21	AFTER 2 WEEKS